NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

117. I.A. 1815/2022
I.A. 1858/2022
I.A. 4822/2023
IN
C.P.(IB)-486(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.04.2024**

NAME OF THE PARTIES: BMSS Steel Industries Pvt. Ltd.

V/s.

Shrid Metal Technologies Pvt. Ltd

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **28.06.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

---Rajeev---